

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 39648/2020 in Criminal Appeal No(s). 1386/2019

BANWARI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 39648/2020 - GRANT OF BAIL)

Date : 01-09-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Ms. Meenakshi Arora, Sr. Adv.
Mr. Anurag Pandey, AOR
Mr. G.R. Choubay, Adv.
Ms. Reena Pandey, Adv.

For Respondent(s) Mr. Parmanand Pandey, AOR
Mr. Utkarsh Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Registry is directed to notify the Appeal for final disposal on 14.09.2021.

In the meantime, learned counsel may supply a two-page synopsis, if they choose to do so.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER